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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. HARIRAM. Resp. 1 to 3.
Resp 7 to 10.
2. DPERUMAN SARANYAN. Resp. 13 to 15
for petitions 1+2
ORDER

Idharini
Ananthan

Shri D Peruman Saranyan, counsel for petitioners present. Shri A Hariram, counsel for R1 to R3, R7 to R10, R13 to R15 present. Counsel for R11 in the main CP called absent. No representation. Time extended at the request of the applicant for hearing of the CA 36/2016. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)